

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.316 OF 2020

PETITIONER :

SAKTHI GRANITES, CHELAKKARA ROAD, KILLIMANGALAM,
TRICHUR DISTRICT REPRESENTED BY ITS
PROPRIETRIX NASEEMA SALIM, W/O.SALEEM,
AGED 59 YEARS, KALAPURACKAL HOUSE,
MUTTOM, THAIKATTUKARA PO, ALUVA - 683106

BY ADV. SRI. P.M. ZIRAJ

RESPONDENTS :

1. THE STATE TAX OFFICER -1,
DEPARTMENT OF STATE GOODS AND SERVICES TAX,
GOVERNMENT OFFICE BUILDING COMPLEX,
WADAKKANCHERY - 680 582.
2. ASSISTANT COMMISSIONER OF SALES TAX,
DEPARTMENT OF SGST, SALES TAX COMPLEX,
THRISSUR - 680 101.
3. STATE OF KERALA REPRESENTED BY
SECRETARY TO GOVERNMENT,
DEPARTMENT OF STATE GOODS AND
SERVICES TAX, GOVERNMENT OF KERALA,
GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM - 695 001

R1 TO R3 BY GOVERNMENT PLEADER SRI.K.P.HARISH

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

BECHU KURIAN THOMAS,J.

W.P.(C) TMP No.316 of 2020

Dated this the 5th day of May, 2020

ORDER

The learned Government Pleader to get instruction.

Post on 26.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

ncd

APPENDIX

PETITIONER'S EXHIBITS :

EXHIBIT P1:- TRUE COPY OF THE JUDGMENT OF THIS HONOURABLE COURT IN WP(C) 31824/2017 DATED 06.10.2017

EXHIBIT P2:- TRUE COPY OF THE LETTER NO.RM/EKM/RBO3/PB/115 DTD 07.12.2018 OF STATE BANK OF INDIA THAIKATTUKARA BRANCH TO THE PETITIONER

EXHIBIT P3 :- TRUE COPY OF THE ORDER 32081377814/2010-11 (MODIFIED) DATED 30.10.2019 ISSUED BY THE 1ST RESPONDENT

EXHIBIT P4 :- TRUE COPY OF THE ORDER 32081377814/2011-12 (MODIFIED)

EXHIBIT P5 :- TRUE COPY OF THE ORDER 32081377814/2012-13 (MODIFIED)

EXHIBIT P6 :- TRUE COPY OF THE ORDER 32081377814/2013-14 (MODIFIED)

EXHIBIT P7 :- TRUE COPY OF THE APPLICATION DATED 16.12.2019 OF THE PETITIONER BEFORE THE 1ST RESPONDENT

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE